

[Sh. Kammodilal Jatav]

with the National Highway via Morena and Sheopur Kalan so that the produce of the farmers may be transported to the big cities without any difficulty.

[English]

- (vi) **Need for providing sufficient funds to International Crop Research Institute for Semi Arid Tropics, Hyderabad for production of groundnut seeds in large quantities**

SHRI K. RAMACHANDRA REDDY (Hindupur): Sir, the average yield of groundnut in our country is very low. It is about one thousand kgs. per hectare. The yield of ground-nut is low because of low and inferior quality of seed that is being supplied to cultivators. If improved quality of seed is developed and supplied to cultivators the per-hectare yield of ground-nut can go to ten thousand kgs.

International Crop Research Institute for Semi Arid Tropics, Hyderabad has developed a ground-nut seed which can give very good yield. It is said that this variety of seed will give a per-hectare yield of over ten thousand kgs. This seed is not made available to the cultivators in plenty. Because of problem in multiplication of seed, International Crop Research Institution for Semi Arid Tropics is not able to produce the required quantity of seed. Hence our cultivators are not in a position to increase the yield per hectare. International Crop Research Institute for Semi Arid Tropics is giving only one or two kgs. of this seed to cultivators.

It is very essential that this seed should be multiplied in large quantities and supplied to farmers liberally. It is imperative for the Union Government to analyse the bottlenecks and constraints that are causing problem of multiplication of seed.

It is, therefore, requested that the Government may take suitable steps to get this

variety of seed multiplied and made available for the cultivators in plenty. To achieve this, sufficient funds may be allotted to create the necessary infrastructure for early multiplication of this ground-nut seed in large quantities for supply to farmers.

- (vii) **Demand for bringing about parity in the salary and allowances of the Assam Rifles personnel and that of the BSF and CRPF**

SHRI BASUDEB ACHARIA (Bankura): Sir, Assam Rifles is a para-military force like Border Security Force and Central Reserve Police Force. But in the matters of pay and allowances and in implementation of Central Pay Commission recommendations on pay scales etc., Assam Rifles personnel are being discriminated by the authorities. When repeated appeals failed to make any move, the jawans registered their protest. The authorities retaliated by unprecedented repression and victimisation instead of mitigating their legitimate demands for parity of pay scales with BSF and CRPF. Some of the jawans have gone to Court also for protection from such repression. But authorities are not complying with Court orders in this respect. It is high time that this discrimination between BSF, CRPF on one side and the Assam Rifles on the other is ended soon through suitable amendment of the Assam Rifles Act so as to extend equal benefits to all para-military forces.

I request the Minister to look into the matter urgently.

- (viii) **Demand for Central Government holding discussions with all those parties which are demanding separate States and agitating for that reason**

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): The way the Jharkhand movement is catching up, the disturbances in Assam by the Bodo movement for separate state and the agitation being sponsored by some for an Uttarkhand State, reveal a situation the consequences of which could